NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Ors.
C.A. No. CP 02/17	-	Hearing	241/ 242	

	SIGNATURE			
NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM			
VIJAY KUMAR DESAI	Respondent No. 3	all a		
	Respondent No 2, 4, 5, 7, 8			
	fetitioner	There		
	NAMAN JHABAKH	NAMAN THABARH RESPONDENT NO 2, 4, 5, 738		

Counsel for petitioner is present. I.A. No.56/17 is listed today.

Counsel for respondent requested time to file objections.

For filing objections list it on 01.08.2017.

MEMBER (J)